

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
AGARWAL POLYSACKS LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Agarwal Polysacks Limited
2.	Date of incorporation of corporate debtor	23.01.1992
3.	Authority under which corporate debtor is incorporated / registered	RoC-Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U25202RJ1992PLC006474
5.	Address of the registered office and principal office (if any) of corporate debtor	E-649, M.I.A. IInd Phase, Basni Jodhpur, Rajasthan-342005
6.	Insolvency commencement date in respect of corporate debtor	16.09.2022 (date of receipt of order is 19.09.2022)
7.	Estimated date of closure of insolvency resolution process	18.03.2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Ramakishan Agarwal Registration no.: IBBI/IPA-003/IPA-ICAI-N-00212/2018-2019/12364
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: F-155, Time Square, Central Spine, Vidhyadhar Nagar, Jaipur, Rajasthan-302039 e-mail: ramakishan@aaainsolvency.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: AAA Insolvency Professionals LLP, E-10A, Upper Ground Floor, Kailash Colony, Greater Kailash, New Delhi-110048 e-mail: agarwalpolysacksaaainsolvency@gmail.com
11.	Last date for submission of claims	03.10.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads NA

Notice is hereby given that the National Company Law Tribunal, Jaipur Bench, has ordered the commencement of a Corporate Insolvency Resolution Process of **Agarwal Polysacks Limited** on 16.09.2022 (received on 19.09.2022).

The creditors of **Agarwal Polysacks Limited**, are hereby called upon to submit their claims with proof on or before 03.10.2022 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : Ramakishan Agarwal
Date and Place : 21.09.2022 & Jaipur